

provided to the States. Funds have been provided to the States of Rajasthan, Gujarat, Jammu & Kashmir, Punjab, Assam, Mizoram, Tripura and West Bengal for issuing of identity cards. So far, 2.83 lakhs identity cards in Rajasthan and 68,000 identity cards in Gujarat have been issued.

The Scheme of Identity Cards is to be implemented in infiltration prone border areas of the country in phases. The Conference of Chief Ministers from North Eastern States, West Bengal and Bihar (UT of Delhi was also represented) convened on 28th September, 1992 passed a resolution welcoming the proposal for central legislation regarding introduction of the Scheme of Identity Cards and recognised the urgency of creating public awareness about the serious socio-cultural, political, economic and security implications of illegal migration of foreigners into India. The Government of India are of the opinion that a Central Legislation would help in proper and effective implementation of the scheme of identity cards.

#### **Fund Distribution by North Eastern Council**

1096. SHRI SUDHIR RANJAN MAJUMDAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) What are the criteria for distribution of funds by the North Eastern Council among seven members of the Council in North East;

(b) whether the density of population of a particular State is taken into considerations for distribution of funds by it;

(c) whether the Tribal and Scheduled Castes and other backward population, community-wise is taken into consideration for fund allocation;

(d) whether the comparative backwardness of tribal people in a

particular State is taken into consideration for the funds;

(e) whether isolation of a State due to communication bottleneck is taken into consideration;

(f) whether the geographical location of a State surrounded by foreign countries in all sides is taken into consideration;

(g) whether does Tripura stand if those factors are taken into consideration;

(h) whether Tripura is getting the due share in comparison to other States; and

(i) what is the State-wise allotment of funds for the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) (a) to (i) North Eastern Council (NEC) does not distribute funds to the member States of the Council. The projects of the NEC are regional and catalytic in nature and of inter-state importance. The funds are allocated to the agencies project-wise for implementation of the projects. They are implemented by the Central agencies and the State Governments or their agencies.

The funds provided to the States for such implementation in the past three years are as follows:—

(Rs. In Lakhs)

States	1989-90	1990-91	1991-92
<b>Arunachal Pradesh</b>	591.83	929.00	1007.00
<b>Assam</b>	1777.56	1256.50	1631.00
<b>Manipur</b>	800.33	622.75	962.00
<b>Meghalaya</b>	1264.95	950.00	976.00
<b>Mizoram</b>	863.60	600.00	871.99
<b>Nagaland</b>	950.27	773.50	871.00
<b>Tripura</b>	1044.19	974.00	690.50